

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19.10.2020 AT 12:58 PM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. SUCHARITHA, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : IA/628/2020 IN

PETITION NUMBER : IBA/624/2019

NAME OF THE PETITIONER(S) : S.RAJAGOPAL (RP) (COASTAL ENERGY PVT LTD)

NAME OF THE RESPONDENTS :

UNDER SECTION : SEC 22 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

Learned Counsel for Petitioner Mr. Dhanraj is present through video conferencing mode and submits that by way of letter dated 8.10.2020, the IBBI has confirmed the name of Mr. Ramakrishnan Sadasivan, IP Registration No.IBBI/IPA-001/IP-P00108/2017-18/10215 Mobile No.94444 55982 e-mail ID : sadasivanr@gmail.com for appointment as RP. Hence, Mr. Ramakrishnan Sadasivan has been appointed as Resolution Professional.

Accordingly, IA/628/2020 stands **closed**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)